

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 4082 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Lukesh Kumar, Advocate
For the Respondents	: Mr. Rajiv Kumar Karan, Advocate

03/05.04.2021 The present writ petition is taken up today through Video conferencing.

After some argument, the learned counsel for the petitioner prays for an adjournment for filing an appropriate application to implead the Estate Officer, Kathara Area, Central Coalfields Limited, Bokaro as party respondent in the present writ petition.

In view of the said prayer, put up this case under appropriate heading after one week.

(Rajesh Shankar, J.)

Manish